with the Auditor's Report on the Account.

- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 271/18/24]

IV. A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 34 and sub-section (4) of Section 35 of the Aligarh Muslim University Act, 1920:-

- (a) Annual Report of the Aligarh Muslim University (AMU), Aligarh, for the year 2022-23.
- (b) Annual Accounts of the Aligarh Muslim University (AMU), Aligarh, for the year 2022-23, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.
- (d) Statement giving reasons for the delay in laying the papers mentioned at(a) and (b) above.

[Placed in Library. See No. L. T. 484/18/24]

V. A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 29 and sub-section (4) of Section 30 of the Babasaheb Bhimrao Ambedkar University Act, 1994:-

- (a) Annual Report of the Babasaheb Bhimrao Ambedkar University, Lucknow, Uttar Pradesh, for the year 2021-22.
- (b) Annual Accounts of the Babasaheb Bhimrao Ambedkar University, Lucknow, Uttar Pradesh, for the year 2021-22, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.
- (d) Statement giving reasons for the delay in laying the papers mentioned at(a) and (b) above.

[Placed in Library. See No. L. T. 483/18/24]

Report and Accounts $\left(2022\text{-}23\right)$ of NHAI, New Delhi and related papers

सड़क परिवहन और राजमार्ग मंत्रालय में राज्य मंत्री (श्री हर्ष मल्होत्रा) : महोदय, मैं भारतीय राष्ट्रीय राजमार्ग प्राधिकरण अधिनियम, 1988 की धारा 24 के अधीन निम्नलिखित पत्रों की एक- एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ :-

- (a) Annual Report and Accounts of the National Highways Authority of India (NHAI), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Authority.
- (c) Statements giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 626/18/24]

STATEMENT BY MINISTER

Status of implementation of the recommendations contained in the 342nd Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI HARSH MALHOTRA): Sir, I lay a statement regarding Status of implementation of recommendations contained in the 342nd Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture on Demands for Grants 2023-24 pertaining to the Ministry of Road Transport and Highways.

[Placed in Library. See No. L. T. 204/18/24]

MOTION FOR ELECTION TO THE COMMITTEE ON OFFICIAL LANGUAGE

MR. CHAIRMAN: Shri Nityanand Rai to move a motion for election of six Members to the Committee on Official Languages.

गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय) : महोदय, मैं निम्नलिखित प्रस्ताव उपस्थित करता हूँ :—

''कि राजभाषा अधिनियम, 1963 (1963 का 19) की धारा 4 की धारा (2) के अनुसरण में यह सभा, उस रीति से, जैसा सभापति निदेश दें, राज्य सभा की सदस्यता से सदस्यों के सेवानिवृत्ति के कारण रिक्त हुए छः स्थानों को भरने के लिए राज्य सभा के सदस्यों में से छः सदस्यों को राजभाषा समिति के सदस्य होने के लिए निर्वाचित करने की कार्यवाही करें।''